

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.77(MAH)/2011  
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2016



NAME OF THE PARTIES: Mr. Nikhil Ramesh Prabhu Ajgaonkar

V/s.

M/s. Danim Infrastructure & Logistics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Dhruvil Shah	PCS for Petitioners	
2	A.S. Kandalgaonkar Rahul D. Oak, Adv.	for Respondent no 1 to 3 & 5, 6	

Order

C.P. No. 77/397-398/CLB/MAH/2011

1. Counsels from both the sides are present
2. Amended petition has been filed by the Petitioner which has been served to the Respondent as well.
3. At the request of both the sides and by consent today's date of hearing is adjourned.
4. Next date of hearing is fixed on 19.10.2016; duly communicated to both the sides in the Court.

sd/-

Dated: 14.09.2016

Shri M.K. Shrawat  
Member (Judicial)